GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA UNSTARRED QUESTION NO 59 TO BE ANSWERED ON 21.07.2025

Status of Coal Gasification Projects

59. Shri Sanjay Kumar Jha:

Will the Minister of Coal be pleased to state:

(a) whether Government has approved the investment by Coal India Limited (CIL) in joint ventures of CIL-BHEL and CIL-GAIL for undertaking coal gasification projects, in view of the fact that many Asian economies have begun promoting coal gasification as part of their energy portfolio, the current status of the said joint ventures?

ANSWER MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a): Yes Sir, the Government had, on 24.01.2024, approved the investment by Coal India Limited (CIL) in joint ventures of CIL-BHEL (Bharat Heavy Electricals Limited) and CIL-GAIL (Gas Authority of India Limited) for undertaking coal gasification projects. Accordingly, Bharat Coal Gasification and Chemicals Limited (BCGCIL) (JV of CIL and BHEL) has been incorporated on 21.05.2024 and Coal Gas India Limited (JV of CIL-GAIL) has been incorporated on 25.03.2025.
